

F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 21st February, 2018

To,

The Chief Commissioner CGST &CX,
Telangkhedi Road,
Civil Lines,
Nagpur - 440001

**Subject: General Election to the Legislative Assemblies of Tripura, 2018 –
Deployment of Expenditure Observers – Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/EEPS/2018/Vol.1/687 dated 19th February, 2018 (copy enclosed) intimating that the Commission has deployed Shri Amol Madhukar Ket, IRS(C&CE):08 (R-17338) as Expenditure Observer of 19 – Charilam, Ac, District Sepahijala, Tripura.

2. Appointment letters of Shri Amol Madhukar Ket is also enclosed with the request to intimate the officers to reach the assigned ACs/Dist.Hq on 26.02.2018.

Yours faithfully,



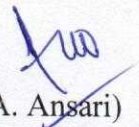
(S.A. Ansari)

Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Avinash Kumar), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol. I/687 Dated: 19th February, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

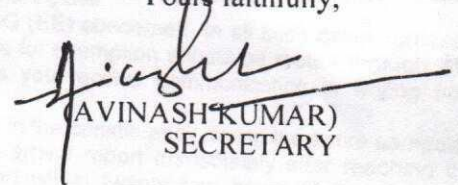
Sub:- General Election to the Legislative Assembly of Tripura, 2018 – Deployment of
Expenditure Observer – Reg.

Sir,

I am directed to refer to your letter no. C-50/54/2017-Ad.II, dated 8th August, 2017 and to state that the Commission has deployed Sh. Amol Madhukar Ket, IRS(C&CE):08 (R-17338) as Expenditure Observer of 19-Charilam AC, District Sepahijala, Tripura.

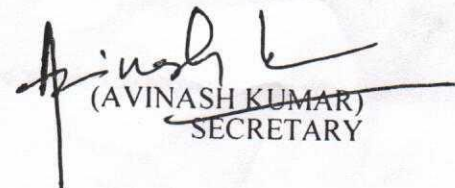
2. Appointment letter of Sh. Amol Madhukar Ket, IRS(C&CE):08 (R-17338) and a copy of the Commission's notification no. 492/TP-LA/2018, dated 15.02.2018 are being forwarded herewith with the request to communicate to the Expenditure Observer to report to the assigned AC/Dist. Hq. on 26.02.2018.

Yours faithfully,


(AVINASH KUMAR)
SECRETARY

Copy to:-

1. The Chief Electoral Officer, Tripura, Agartala for information and necessary action, (By Camp Bag/e-mail)
2. The District Election Officer, District Sepahijala, Tripura for information and necessary action. (By Speed Post)
3. Sh. Amol Madhukar Ket, IRS(C&CE):08 (R-17338) with the request to make his visit to the assigned AC/Dist. Hq. on 26.02.2018. (e-mail id: amolket712@gmail.com, mob. no. 08879667549) (By e-mail)
4. Sh. Vineet Dwivedi, IRAS:99 (O-20220) with the request to leave the ACs/Dist. Hq. assigned to him after submission of Report-IV in respect of AC nos. 15 & 16 on the date of Poll/re-poll, if any. (e-mail id: vineetdwivedi@hotmail.com, mob. no. 09760541100)


(AVINASH KUMAR)
SECRETARY

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20.02.2018
Sh. Sibiicher, ASO